

SHRI BHAGWAN SHANKAR RAWAT : The Government of Uttar Pradesh has asked for Rs. 300 crores

MR. DEPUTY SPEAKER : He has already said this. Please resume your seat and let the hon. Member speak.

... (Interruptions)

[English]

SHRI RAJESH PILOT (Dausa) : Mr. Deputy Speaker, Sir, the Prime Minister is leaving the House, but I want to raise an important issue... (Interruptions)

[Translation]

SHRI SHIVRAJ SINGH : Sir, an extra-constitutional authority is functioning in Raigarh district of Madhya Pradesh. The entire district administration and the police are at the command of a Dharam Guru. Constant attempts are being made by the police and the district administration to suppress Shri Prahlad Patel, Parliament Member elected from Sivni, as also his colleagues. That Dharam Guru is bent upon finishing them because they are opposed to his misdeeds. A worker of the Bharatiya Janta Party, Shri Netram Patel, who was the Vice-Chairman of the Municipality there, was shot dead by the police and the police has announced a prize of Rs. 2000/- for the arrest of the Member's brother. On the 30th July, Shri Prahlad Patel had raised the matter in this House pointing out that he was feeling insecure because of the treatment being meted out to him by the Government of Madhya Pradesh and the State Police Officers. He had requested the Centre to take responsibility of his safety since he had no faith in the Government of Madhya Pradesh. Sir, I want to tell the Government through you that the life of the hon. Member Shri Prahlad Patel is in danger as the district and State administrations of Madhya Pradesh are out to finish him. You are the patron of this House and I appeal to you to arrange for complete security to the life and property of the Member as also his brother since the police has announced a prize of Rs. 2000/- for his arrest. He may ever be shot dead.

SHRI LAKSHMAN SINGH (Rajgarh) : Mr. Deputy Speaker, there is no danger to the life of Shri Prahlad Patel. His statement is not true. Such matters should not be allowed to be raised here. This should be raised in the State Assembly. (Interruptions)

MR. DEPUTY SPEAKER : Please take your seat

[English]

SHRI P.R. DASMUNSI (Howrah) : Sir, I would like to draw the attention of this House and through you, of the Government to this issue.

On 21st May 1991, the former Leader of this House and

the former Prime Minister of this country was assassinated... (Interruptions)

[Translation]

SHRI RAJENDRA AGNIHOTRI : The Home Minister may make a statement on this.

MR. DEPUTY SPEAKER : Please let him speak.

SHRI RAJENDRA AGNIHOTRI : It is a question of the security of a Member. His life is in danger. He is giving an information... (Interruptions)

MR. DEPUTY SPEAKER : He has already made his point...

(Interruptions)

MR. DEPUTY SPEAKER : Let him complete. I will then see what can be done.

[English]

SHRI P.R. DASMUNSI : Mr. Deputy-Speaker, Sir, Shri Rajiv Gandhi was assassinated on 21st May, 1991. Now, it is 1996. More than five years are over. The Special Investigator Team at Madras are not at all investigating the matter in a way which the entire thing could have been brought to light.

A concern is being expressed internationally over this matter. It is not a light matter. A lot of things had happened behind the plot of the murder of Rajiv Gandhi. In India and even outside the country, a lot of things have been published in different kinds of newspapers and magazines. The former Chief Secretary is not appearing before the SIT on various pleas. Several other witnesses are not appearing before the Investigating Team. The persons who should be investigated are not being brought to the SIT.

Shri P. Chidambaram, at present Minister of Finance, he was also a Minister in charge earlier - had made a categorical declaration to monitor the entire investigation and to give some kind of an appraisal before 31st December 1995. That period has also expired.

Now, I would like the Government at least to take the House into confidence about why this delay is continuing in the SIT's case in Madras over the entire matter of Shri Rajiv Gandhi's assassination. He was not only the Prime Minister and the former leader of the House, but he was also an international personality. It is a shame for India that for five years we could not at least investigate and give a full report about the murder of Shri Rajiv Gandhi. I would like to urge upon you about this matter. Through you, I would like to convey to the Government to take a serious note about the attitude and to find out why this delay is continuing. Several officers have been transferred. A few officers, who are doing the work